

(5)

**F. No. 13-54/CESTAT/CPIO-ND/VPP/2018**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 13-54/2018**

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DOREV/R/2018/51311/2 dated 25.07.2018, received by transfer from U.S. Ad.1C, in this office on 06.08.2018, under RTI Act 2005, the information received from the officer concerned **Dy. Registrar (Admin)** containing 01 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. NIL (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

**Note:**

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

  
CPIO

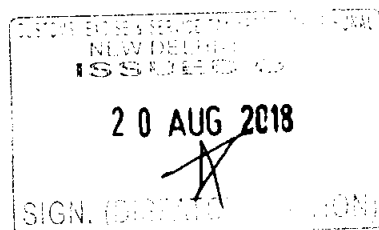
CESTAT, New Delhi  
Date: 16.08.2018

To:

1. Sh. Aman Singh  
D-3, Ashoka Road, Adarsh Nagar,  
New Delhi-110033

Copy to:

2. Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C (CESTAT)  
Ministry of Finance, Dept. of Revenue,  
North Block, New Delhi-110001



F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II

सीमाशुल्क उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण

पश्चिमी खण्ड - २, रामकृष्णपुरम, नई दिल्ली - 110066

Customs Excise & Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi - 66

(५)

Dated : 14.08.18

I.D. No. 13-54/2018

**Administration Section**

Sub : Information sought under Right to Information Act, 2005

With reference to the RTI application dated 25.07.18 filed by Shri Aman Singla in CPIO I.D. No. 13-54/2018, and Ministry's F. No. R.20011/160/2018-Ad.IC(CESTAT) dated 31.07.18, the information sought by the applicant under RTI Act 2005.

In this regard, it is informed that the Tribunal has not sent any requisition to SSC for candidate to be filled by Combined Graduate Level (CGL) Examination 2017.



(Bineesh Kumar K.S.)  
Dy. Registrar (Admn.)

To

✓ CPIO/A.R. , C.E.S.T.A.T., N. Delhi.

(3)

**F. No. 13-54/ CESTAT/CPIO-ND/VPP/2018**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 13-54/2018**

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Aman Singh (No. DOREV/R/2018/51311/2 dated 25.07.2018) **received by transfer from U.S. Ad.1C**, in this office on 06.08.2018, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **13-54/2018** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 21.08.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

**Note:-**

- 1. If the information is not available with your section or you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.**

Encl: As above.

*Handwritten initials*  
CPIO

CESTAT New Delhi  
Date: 07.08.2018

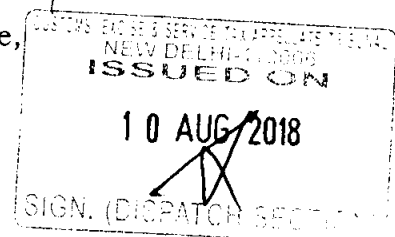
For Compliance to:

*Handwritten signature*  
**DR (Admin)**

Copy to: (For Information)

1. Sh. Aman Singh  
D-3, Ashoka Road, Adarsh Nagar,  
New Delhi-110033

2. Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C (CESTAT)  
Ministry of Finance, Dept. of Revenue,  
North Block, New Delhi-110001



Recd  
06/08/18

ID - 13 - 54/2018 (CESTAT) RTI MATTER

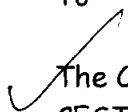
(2)

F. No. R20011/160/2018-Ad.1C(CESTAT)

Government of India  
Ministry of Finance  
Department of Revenue  
\*\*\*

New Delhi, 31<sup>st</sup> July, 2018

To



The CPIO,  
CESTAT, West Block No.2,  
R.K. Puram, New Delhi - 66.

**Subject:** - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

Sir,

I am to refer to RTI application No. DOREV/R/2018/51311/2 dated 25.07.2018 filed by Sh. Aman Singla, Delhi. The same is being transferred under section 6(3) of the RTI Act for providing the requisite information directly to the applicant in terms of the provisions of the RTI Act-2005, under intimation to this office.

**Encl:** - As above

Yours faithfully,



(S. Bhowmick)

Under Secretary to the Government of India/CPIO  
Tele: 2309 5359

Copy to: Sh. Aman Singla, D 3 Ashoka Road, Adarsh Nagar, Delhi - 110033: For Information

### RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

<b>Registration Number</b> (पंजीकरण संख्या) :	DOREV/R/2018/51311/2	<b>Date of Receipt</b> (प्राप्ति की तारीख) :	25/07/2018
<b>Type of Receipt</b> (रसीद का प्रकार) :	Online Receipt	<b>Language of Request</b> (अनुरोध की भाषा) :	English
<b>Name</b> (नाम) :	aman singla	<b>Gender</b> (लिंग) :	Male
<b>Address</b> (पता) :	d 3 ashoka road, adarsh nagar, delhi, Pin:110033		
<b>State</b> (राज्य) :	Delhi	<b>Country</b> (देश) :	India
<b>Phone Number</b> (फोन नंबर) :	Details not provided	<b>Mobile Number</b> (मोबाईल नंबर) :	+91-9582138831
<b>Email-ID</b> (ईमेल-आईडी) :	amansinglaxiia@yahoo.com		
<b>Status</b> (स्थिति)(Rural/Urban) :	Urban	<b>Education Status</b> :	Graduate
<b>Is Requester Below Poverty Line ?</b> (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	<b>Citizenship Status</b> (नागरिकता) :	Indian
<b>Amount Paid</b> (राशि का भुगतान) :	0 (Received by Department of Revenue) (original recipient)	<b>Mode of Payment</b> (भुगतान का प्रकार) :	Payment Gateway
<b>Request Pertains to</b> (अनुरोध निम्नलिखित संबंधित है) :	S.Bhomick US(AD.IC)		

**Information Sought** (जानकारी मांगी): Dear Sir,  
Please provide the detailed state/zone wise, category wise vacancies the department has sent to the Staff Selection Commission (SSC) to be filled by Combined Graduate Level (CGL) Examination 2017.  
Thanking you.

**Original RTI Text** (मूल आरटीआई पाठ): Dear Sir,  
Please provide the detailed state/zone wise, category wise vacancies the department has sent to the Staff Selection Commission (SSC) to be filled by Combined Graduate Level (CGL) Examination 2017.  
Thanking you.

Print Save Close

27/7  
~~AS (AD/IC)~~  
 So (AD/IC)  
 27/7  
 MS Kumar Kishan (S.Ashoka)  
 27-07-2018 12